Name of the Corporate Debtor- Gemus Engineering Limited
Date of commencement of CIRP- 30th April 2024
List of creditors as on- 08th August 2024

Annexure- 3

List of Secured financial creditor (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	14-May-24	150,468,389.25	150,468,389.25	Secured Financial Creditors	1) 1st charge by the way of hypothecation on all current assets, including stocks, BD and other current assets stored and to be stored, both present and future with other working capital. 2) 2nd charge on the fixed assets of the company present and future on pari passu basis with other working capital lenders of the company including EM of factory land and building 3) EM of Land and all constructions, structures, sheds, services, fitting, amenities, therein at District Howrah Police Station & A.D.S.R office Uluberia Mouza- Manickpur, JL no. 21 R.S. Dag No. 238, Dag No. 239, Khatain No. 109 measuring 9.25 cottah in the name of M/s Gemus Engineering	Yes	No	100.00%	-	-	-	None	
	Grand Total		**150,468,389.25**	**150,468,389.25**					**100.00%**			**-**		

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